NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 137(ND)14 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

NAME OF THE COMPANY: M/s Sanjeev Kumar Gupta & Ors. V/s. M/s. Shiva International Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Sayantan Mondal	Adv.	Respondents	Smanelal.
2.	Bipika Prasael	Adv.	Rispondents	Apressoel

ORDER

Learned counsel for the parties are present. Learned counsel for the petitioner has stated that she will file the rejoinder today itself and also represents that advance copy of the rejoinder has been served to the counsel for respondents which is not resisted.

List on 08.12.2016 for arguments.

SO

(R.Varadharajan) Member (Judicial)

SQL

(Maharaj Krishan Hanjura) Member (Judicial)